

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2012

Dated : 2nd May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Delhi Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s): Mr. Sakya Choudhuri
Mr. Anand K. Shrivastava

Counsel for Respondent (s): Mr. Anurag Sharma for
Mr. Sajay Sen, Amicus Curiae
Mr. Manoj Kr. Sharma
Mr. Pradeep Misra for R-1

ORDER

We have heard Mr. Sakya Singh Choudhuri, Learned Counsel for the Appellant for some time.

Post the matter for further submissions on **14th & 15th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson